# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO. 78 TO BE ANSWERED ON MONDAY, DECEMBER 01, 2025/ AGRAHAYANA 10, 1947 (SAKA)

#### 'PM GARIB KALYAN YOJANA'

78: Shri Ajay Kumar Mandal:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has announced Pradhan Mantri Garib Kalyan Yojana for providing basic amenities to the weaker sections of the society in the State of Bihar, particularly in the Bhagalpur Lok Sabha Parliamentary constituency;
- (b) if so, the details thereof along with the aims and objectives of the said scheme;
- (c) the amount of financial assistance released under the said scheme in the State of Bihar and the said Lok Sabha Parliamentary Constituency along with the number of beneficiaries there under; and
- (d) the details of the criteria set by the Government to avail the benefits of the scheme?

#### **ANSWER**

### MINISTER OF STATE (FINANCE) SHRI PANKAJ CHAUDHARY

(a) & (b): Yes. The Government had announced the Pradhan Mantri Garib Kalyan Yojana (PMGKY) of Rs. 1.70 lakh crore on 26.3.2020 to help the poor in their fight against COVID-19. PMGKY provided benefits to existing beneficiaries of the National Food Security Act (NFSA) under PM Garib Kalyan Anna Yojana (PMGKAY), Pradhan Mantri Ujjwala Yojana, PM Jan Dhan Yojana, PM-KISAN, National Social Security Programs and Employees Provident Fund Schemes covering every section of society. The benefits under PMGKY were provided to eligible beneficiaries of every State/UT including Bihar and Bhagalpur Lok Sabha Parliamentary constituency of Bihar.

PM-GKAY is currently active and has been extended until December 2028. The scheme has been integrated with the NFSA to provide free food grains to over 80 crore beneficiaries.

(c) & (d): As part of PM-GKAY the State Government of Bihar has identified beneficiaries up to the maximum permissible limit i.e. 871.16 lakh beneficiaries determined for the State under the Act, for receiving foodgrains free of cost. Constituency-wise beneficiary data is not maintained by the Central Government. Under PMGKAY, identification of beneficiaries is done under two categories-households covered under Antyodaya Anna Yojana (AAY) identified by the State Government to the extent specified by the Central Government as per the guideline applicable and remaining households as priority households to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. Thus, the criteria for identification of beneficiaries under Priority Households Category may vary from State to State.

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